

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3591
ANSWERED ON:20.08.2004
PHARMACEUTICAL EXPORT PROMOTION COUNCIL
Chowdhury Shri Adhir Ranjan

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of guidelines accepted by the Government for forming separate export promotion councils;
- (b) whether formation of separate council for pharmaceuticals formed recently was examined in light of the above guidelines;
- (c) if so, the reasons for accepting corpus funding by a State Government on the condition to have headquarters of the council in Hyderabad;
- (d) whether Government is willing to consider formation of other councils for pharmaceuticals if such conditional corpus funding is provided by other States; and
- (e) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

- a) As per the guidelines for the formation of a new Export Promotion Council, a corpus of Rs. 3 crore would be raised by the industry.
- b) The decision to form an Export Promotion Council for export of drugs and pharmaceuticals was a conscious decision to take advantage of the growth the sector was poised to achieve in the global market.
- c) The acceptance of corpus funding of Rs. 3 crore from a State Government and the choice of Hyderabad as the headquarter were decided by Pharmexcil and not imposed by the Government.
- d) & e) Yes, the Department of Commerce is willing to consider any proposal, which is in the interest of exports of the country.